GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 374

TO BE ANSWERED ON THE 16TH SEPTEMBER, 2020/BHADRAPADA 25, 1942 (SAKA)

OVERCROWDING OF PRISONERS IN JAILS

374. # SMT. PHULO DEVI NETAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is overcrowding of prisoners in the jails of the country, if so, the details thereof, State-wise;

(b) the number of prisoners who have completed half of their sentence period and can be released on bail or parol, the details thereof, State-wise;

(c) the number of the prisoners who are still in jails even after the completion of the sentence period, the details thereof, State-wise;

(d) the number of undertrial prisoners in jails, the details thereof, State-wise; and

(e) the number of prisoners released during lockdown period, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by States and Union Territories (UTs) and publishes it in its annual report "Prison Statistics India". The latest published report is of the year 2019. State/UT-wise capacity of prisons and number of inmates lodged in the prisons as on 31st December, 2019 are given in Annexure-I.

(b): This information is not maintained by NCRB.

(c): State/UT-wise number of convicts in jails, after completion of sentence, due to non-payment of fine amount as on 31st December, 2019 are given in Annexure-II.

(d) : State/UT-wise number of undertrial prisoners as on 31st December, 2019 are given in Annexure-III.

(e) : This data has not been collected by NCRB.

ANNEXURE-I
RS.US Q.NO. 374 FOR 16.09.2019

State/UT-wise number of prisons, available capacity and inmate population as on 31st December, 2019

Sl No.	State/UT	Available Capacity	Number of Prison Inmates
1	Andhra Pradesh	8789	7579
2	Arunachal Pradesh	233	247
3	Assam	8888	9226
4	Bihar	42222	39814
5	Chhattisgarh	12063	18112
6	Goa	624	518
7	Gujarat	13762	15089
8	Haryana	19306	20423
9	Himachal Pradesh	2146	2373
10	Jammu & Kashmir @	2910	3689
11	Jharkhand	16795	18654
12	Karnataka	14315	14515
13	Kerala	6841	7499
14	Madhya Pradesh	28718	44603
15	Maharashtra	24095	36798
16	Manipur	1272	876
17	Meghalaya	650	1023
18	Mizoram	1601	1698
19	Nagaland	1450	446
20	Odisha	19291	17563
21	Punjab	23488	24174
22	Rajasthan	22952	21599
23	Sikkim	260	400
24	Tamil Nadu	23392	14707
25	Telangana	7785	6717
26	Tripura	2174	1103
27	Uttar Pradesh	60340	101297
28	Uttarakhand	3540	5629
29	West Bengal #	21772	23092
30	A & N Islands	309	244
31	Chandigarh	1120	984
32	D&N Haveli *	70	46
33	Daman & Diu *	60	62
34	Delhi	10026	17534
35	Lakshadweep	64	4
36	Puducherry	416	263
	Total	**403739**	**478600**

@ Jammu and Kashmir and Ladakh are now Union Territories. This is consolidated data of both UTs - Jammu and Kashmir and Ladakh.
* D&N Haveli and Daman & Diu have since been merged into one UT.
# Due to non-receipt of data from West Bengal for the year 2018 & 2019, data furnished for 2017 has been used.

Annexure-II
RS.US Q.NO. 374 FOR 16.09.2019

State/UT-wise number of convicts lodged in jails after completion of their sentence due to non-payment of Fine Amount as on 31st December, 2019

Sl No.	State/UT	Number of convicts lodged in jails after completion of their sentence due to non-payment of Fine Amount
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	106
4	Bihar	8
5	Chhattisgarh	15
6	Goa	0
7	Gujarat	13
8	Haryana	22
9	Himachal Pradesh	10
10	Jammu & Kashmir @	0
11	Jharkhand	6
12	Karnataka	21
13	Kerala	111
14	Madhya Pradesh	78
15	Maharashtra	22
16	Manipur	0
17	Meghalaya	1
18	Mizoram	114
19	Nagaland	0
20	Odisha	6
21	Punjab	67
22	Rajasthan	66
23	Sikkim	0
24	Tamil Nadu	0
25	Telangana	2
26	Tripura	28
27	Uttar Pradesh	192
28	Uttarakhand	42
29	West Bengal #	56
30	A & N Islands	2
31	Chandigarh	2
32	D&N Haveli *	0
33	Daman & Diu *	0
34	Delhi	41
35	Lakshadweep	0
36	Puducherry	0
	Total	**1031**

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Annexure-III

RS.US Q.NO. 374 FOR 16.09.2019

State/UT-wise number of Undertrial prisoners in Jails as on 31st December, 2019

Sl No.	State/UT	Undertrial prisoners
1	Andhra Pradesh	4769
2	Arunachal Pradesh	106
3	Assam	6130
4	Bihar	31275
5	Chhattisgarh	9829
6	Goa	369
7	Gujarat	9799
8	Haryana	13160
9	Himachal Pradesh	1425
10	Jammu & Kashmir @	3075
11	Jharkhand	12759
12	Karnataka	10500
13	Kerala	4330
14	Madhya Pradesh	24157
15	Maharashtra	27557
16	Manipur	758
17	Meghalaya	861
18	Mizoram	1097
19	Nagaland	314
20	Odisha	13803
21	Punjab	15949
22	Rajasthan	15378
23	Sikkim	255
24	Tamil Nadu	9244
25	Telangana	4384
26	Tripura	568
27	Uttar Pradesh	73418
28	Uttarakhand	3373
29	West Bengal #	16478
30	A & N Islands	132
31	Chandigarh	580
32	D&N Haveli *	46
33	Daman & Diu *	46
34	Delhi	14382
35	Lakshadweep	4
36	Puducherry	177
	Total	**330487**

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